

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 128 of 2014

Dated : 3rd December, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Uttar Pradesh Power Corporation Ltd. & Ors ... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Sanjay Singh for UPERC R-1

ORDER

Learned counsel for the appellant seeks two week's time to file rejoinder. He is permitted to do so by 19th December, 2014 after serving copy thereof on the other side.

Post the matter for hearing on **9th January, 2015.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt/jps